

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 3, 2006

No. 625 /DR(S)/2006

Sri **Daya Ram-V**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Shahid Raza

No. 626 /DR(S)/2006

Sri **Shahid Raza**, Special Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Moradabad vice Sri Ashok Kumar-VII.

No. 627 /DR(S)/2006

Sri **Shri Pal**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Deoria vice Smt. Chandra Sheela.

No. 628 /DR(S)/2006

Smt. **Chandra Sheela**, Civil Judge, Senior Division, Deoria to be Civil Judge, Senior Division, Jaunpur vice Sri Bansraj.

No. 629 /DR(S)/2006

Sri **Bansraj**, Civil Judge, Senior Division, Jaunpur to be Chief Judicial Magistrate, Jaunpur vice Sri Indra Bhushan Goel.

No. 630 /DR(S)/2006

Sri **Jai Singh Pundir**, Additional Civil Judge, Senior Division / Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, (Northern Eastern Railway), Agra vice Sri Gajendra Singh-II.

No. 631 /DR(S)/2006

Sri **Mittar Pal Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra vice Sri Girish Kumar Vaish.

No. 632 /DR(S)/2006

Sri **Shamshul Haq**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Chief Judicial Magistrate, Agra vice Sri Bijendra Kumar Sailat.

No. 633 /DR(S)/2006

Sri **Mohan Lal Vishwakarma**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Agra to be Judge Small Causes Court, Agra vice Sri Jitendra Kumar.

No. 634 /DR(S)/2006

Smt. **Manorama**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Aligarh vice Sri Phool Chandra Patel.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 635 /DR(S)/2006

Sri **Phool Chandra Patel**, Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Aligarh vice Sri Bhairav Lal.

No. 636 /DR(S)/2006

Sri **Bhairav Lal**, Civil Judge, Senior Division, Aligarh to be Judge Small Causes Court, Aligarh vice Sri Ram Baran Saroj.

No. 637 /DR(S)/2006

Sri **Veer Kanedi Lal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate (Northern Railway), Aligarh vice Sri Shyam Narain Tripathi.

No. 638 /DR(S)/2006

Sri **Pradeep Singh**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Allahabad to be Special Chief Judicial Magistrate, Allahabad vice Sri Narendra Singh.

No. 639 /DR(S)/2006

Sri **Narendra Singh**, Special Chief Judicial Magistrate, Allahabad to be Chief Judicial Magistrate, Allahabad vice Sri Praveen Kumar Jain.

No. 640 /DR(S)/2006

Sri **Dinesh Kumar**, Additional Civil Judge, Senior Division / Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Allahabad vice Sri Shashi Bhushan Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 641 /DR(S)/2006

Sri **Shashi Bhushan Pandey**, Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division , Allahabad vice Sri Ram Nagina Yadav.

No. 642 /DR(S)/2006

Sri **Ram Nagina Yadav**, Civil Judge, Senior Division , Allahabad to be Judge Small Causes Court, Allahabad vice Sri Vikash Saxena-I.

No. 643 /DR(S)/2006

Sri **Mohd. Gulam–UI-Madar**, Additional Chief Judicial Magistrate, Azamgarh to be Chief Judicial Magistrate, Azamgarh vice Sri Gyan Prakash Tiwari.

No. 644 /DR(S)/2006

Sri **Abdul Zamil**, Civil Judge, Senior Division , Baghpat to be Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad vice Sri Durg Narain Singh.

No. 645 /DR(S)/2006

Sri **Durg Narain Singh**, Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad to be Civil Judge, Senior Division, Farrukhabad vice Sri Anand Prakash-II.

No. 646 /DR(S)/2006

Sri **Anand Prakash-II**, Civil Judge, Senior Division, Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 647 /DR(S)/2006

Sri **Amit Pal Singh**, Additional Civil Judge, Senior Division , Bahraich to be Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Agra.

No. 648 /DR(S)/2006

Sri **Virendra Kumar Pandey**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division, Bahraich vice Sri Surendra Kumar Paswan.

No. 649 /DR(S)/2006

Sri **Surendra Kumar Paswan**, Civil Judge, Senior Division, Bahraich to be Additional Chief Judicial Magistrate, Bahraich vice Sri Virendra Kumar Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 650 /DR(S)/2006

Sri **Vipin Kumar-I**, Additional Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate (Central Railway), Banda vice Sri Surendra Nath Tripathi.

No. 651 /DR(S)/2006

Sri **Surendra Nath Tripathi**, Additional Chief Judicial Magistrate (Central Railway), Banda to be Chief Judicial Magistrate, Faizabad vice Sri Shiv Dan Yadav.

No. 652 /DR(S)/2006

Smt. **Anupama Gopal Nigam**, Additional Civil Judge, Senior Division / Additional Chief Judicial Magistrate, Barabanki to be Chief Judicial Magistrate, Barabanki vice Sri Manvendra Singh.

No. 653 /DR(S)/2006

Sri **Prithvi Pal Yadav**, Additional Civil Judge, Senior Division / Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Barabanki vice Sri Manohar Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 654 /DR(S)/2006

Sri **Jagdish Prasad-V**, Additional Civil Judge Senior Division /Additional Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Barabanki vice Sri Anoop Kumar Goel.

No. 655 /DR(S)/2006

Sri **Manoj Kumar Agarwal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Irfan Qamar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 656 /DR(S)/2006

Sri **Udai Pratap Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 657 /DR(S)/2006

Sri **Babu Prasad**, Additional Chief Judicial Magistrate, Saharanpur to be Civil Judge, Senior Division, Saharanpur vice Sri Adil Aftab Ahmad.

No. 658 /DR(S)/2006

Sri **Krishna Pal Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Adarsh Kumar Singh Kannaujia.

No. 659 /DR(S)/2006

Sri **Vinod Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Judge Small Causes Court, Bareilly vice Sri Jai Prakash Singh-II.

No. 660 /DR(S)/2006

Sri **Sardar Singh Chauhan**, Additional Civil Judge, Senior Division, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 661 /DR(S)/2006

Sri **Shiv Singh Yadav**, Additional Civil Judge, Senior Division, Bhadohi at Gyanpur to be Civil Judge, Senior Division, Firozabad vice Sri Brijendra Mani Tripathi.

No. 662 /DR(S)/2006

Sri **Dig Vijay Nath**, Additional Civil Judge, Senior Division, Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Ram Murti Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 663 /DR(S)/2006

Sri **Ram Murti Yadav**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Civil Judge, Senior Division, Bhadohi at Gyanpur vice Sri Ram Kushal.

No. 664 /DR(S)/2006

Sri **Ram Kushal**, Civil Judge, Senior Division, Bhadohi at Gyanpur to be Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Chandrapal Singh.

No. 665 /DR(S)/2006

Sri **Bhagwan Dayal Bharti**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to be Additional Chief Judicial Magistrate, Basti vice Sri Intekhab Alam.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 666 /DR(S)/2006

Sri **Intekhab Alam**, Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 667 /DR(S)/2006

Sri **Shakil-Ur-Rahman Khan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to be Civil Judge, Senior Division, Budaun vice Sri Sham Kumar.

No. 668 /DR(S)/2006

Sri **Sham Kumar**, Civil Judge, Senior Division, Budaun to be Civil Judge, Senior Division, Mathura vice Smt. Sangeeta Srivastava.

No. 669 /DR(S)/2006

Sri **Shiva Nand Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar to be Civil Judge, Senior Division, Pratapgarh vice Sri Raj Bahadur Singh Maurya.

No. 670 /DR(S)/2006

Sri **Raj Bahadur Singh Maurya**, Civil Judge, Senior Division, Pratapgarh to be Chief Judicial Magistrate, Pratapgarh vice Sri Yashwant Kumar Misra.

No. 671 /DR(S)/2006

Sri **Zaigam Uddin**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar to be Civil Judge, Senior Division, Bulandshahar vice Sri Amar Pal Singh.

No. 672 /DR(S)/2006

Sri **Amar Pal Singh**, Civil Judge, Senior Division, Bulandshahar to be Judge Small Causes Court, Bulandshahar vice Sri Rakesh Kumar-III.

No. 673 /DR(S)/2006

Sri **Jagannath Misra**, Additional Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division, Chitrakoot vice Sri Alok Kumar Parasar.

No. 674 /DR(S)/2006

Sri **Rajeev Kumar**, Additional Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Anoopshahar (Bulandshahar) vice Sri Ram Kripal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Anoopshahar (Bulandshahar).

No. 675 /DR(S)/2006

Sri **Ram Kripal**, Additional Chief Judicial Magistrate, Anoopshahar (Bulandshahar) to be Judge Small Causes Court, Varanasi vice Sri Brij Mohan Gupta-II.

No. 676 /DR(S)/2006

Smt. **Renu Rao**, Additional Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Muzaffarnagar vice Sri Deepak Swaroop Saxena.

No. 677 /DR(S)/2006

Smt. **Beena Chaudhary**, Additional Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Etawah vice Sri Pradeep Kumar Gupta.

No. 678 /DR(S)/2006

Sri **Ashok Kumar-V**, Civil Judge, Senior Division, Etawah to be Civil Judge, Senior Division, Gautam Budh Nagar vice Sri Umesh Chandra.

No. 679 /DR(S)/2006

Sri **Rakesh Kumar Nain**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Faizabad vice Dr. Bal Mukund.

No. 680 /DR(S)/2006

Dr. **Bal Mukund**, Civil Judge, Senior Division, Faizabad to be Additional Chief Judicial Magistrate (For trying cases relating to Ayodhya Prakaran), Lucknow vice Sri Indra Deo Dubey.

No. 681 /DR(S)/2006

Sri **Indra Deo Dubey**, Additional Chief Judicial Magistrate (For trying cases relating to Ayodhya Prakaran), Lucknow to be Additional Chief Judicial Magistrate (Northern Railway), Lucknow vice Sri Jitendra Kumar Singh.

No. 682 /DR(S)/2006

Sri **Ram Raj Ram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Kanpur Dehat vice Sri Randhir Singh.

No. 683 /DR(S)/2006

Sri **Randhir Singh**, Civil Judge, Senior Division, Kanpur Dehat to be Chief Judicial Magistrate, Kanpur Dehat vice Sri Harish Tripathi.

No. 684 /DR(S)/2006

Sri **Surendra Prasad Yadav**, Additional Chief Judicial Magistrate, Faizabad to be Judge Small Causes Court, Sitapur vice Dr. (Smt.) Vidushi Singh.

No. 685 /DR(S)/2006

Dr. (Smt.) **Vidushi Singh**, Judge Small Causes Court, Sitapur to be Judge Small Causes Court, Meerut vice Sri Abrar Ahmad.

No. 686 /DR(S)/2006

Sri **Sanjeev Yadav**, Additional Civil Judge, Senior Division, Farrukhabad to be Chief Judicial Magistrate, Farrukhabad vice Smt. Mridula Kumar.

No. 687 /DR(S)/2006

Sri **Suresh Chandra-V**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow .

No. 688 /DR(S)/2006

Sri **Ram Kumar-II**, Additional Chief Judicial Magistrate, Fatehpur to be Judge Small Causes Court, Bijnor vice Sri Rakesh Kumar-IV.

No. 689 /DR(S)/2006

Sri **Umesh Prakash**, Additional Chief Judicial Magistrate, Nagina (Bijnor) to be Chief Judicial Magistrate, Sultanpur vice Sri Karan Singh Yuvraj.

No. 690 /DR(S)/2006

Sri **Satya Vir Singh Yadav**, Additional Chief Judicial Magistrate, Firozabad to be Chief Judicial Magistrate, Firozabad vice Sri Anil Kumar Upadhyay.

No. 691 /DR(S)/2006

Sri **Paras Nath Rai**, Additional Chief Judicial Magistrate, Firozabad in the Court Shifted from Shikohabad to Firozabad to be Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Vivek Kumar Dubey.

No. 692 /DR(S)/2006

Sri **Shamsher Khan**, Additional Chief Judicial Magistrate, Gautam Budh Nagar to be Chief Judicial Magistrate, Gautam Budh Nagar vice Sri Sarvesh Chandra Pandey.

No. 693 /DR(S)/2006

Sri **Anil Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate (Northern Railway), Ghaziabad vice Sri Umesh Kumar Singh.

No. 694 /DR(S)/2006

Sri **Narendra Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Lallu Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 695 /DR(S)/2006

Sri **Satya Deo Gupta**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda vice Sri Ashok Kumar-VI.

No. 696 /DR(S)/2006

Sri **Prafull Kamal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur vice Sri Shambhoo Nath.

No. 697 /DR(S)/2006

Sri **Shambhoo Nath**, Additional Chief Judicial Magistrate, (Northern Railway), Gorakhpur to be Chief Judicial Magistrate, Gorakhpur vice Sri Gulab Singh-I

No. 698 /DR(S)/2006

Sri **Kripa Shanker Sharma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Chief Judicial Magistrate, Etah vice Sri Santosh Kumar Srivastava.

No. 699 /DR(S)/2006

Sri **Birendra Kumar Singh**, Additional Chief Judicial Magistrate, Kasganj (Etah) to be Judge Small Causes Court, Gorakhpur vice Sri Raj Narain Pandey.

No. 700 /DR(S)/2006

Sri **Jamal Masood Abbasi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Special Chief Judicial Magistrate, Lucknow vice Sri Ashokeshwar Kumar Ravi.

No. 701 /DR(S)/2006

Sri **Ashokeshwar Kumar Ravi**, Special Chief Judicial Magistrate, Lucknow to be Judge Small Causes Court, Lucknow vice Sri Peeyush Sharma.

No. 702 /DR(S)/2006

Sri **Shesh Mani**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Chandauli vice Sri Atul Srivastava.

No. 703 /DR(S)/2006

Sri **Atul Srivastava**, Civil Judge, Senior Division, Chandauli to be Chief Judicial Magistrate, Chandauli vice Sri Gyan Prakash-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 704 /DR(S)/2006

Sri **Ajai Kumar Tripathi-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Ramesh Chand.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 705 /DR(S)/2006

Sri **Ramesh Chand**, Additional Chief Judicial Magistrate, Gorakhpur to be Chief Judicial Magistrate, Shrawasti at Bhinga vice Sri Sanjai Kumar-I

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shrawasti at Bhinga.

No. 706 /DR(S)/2006

Sri **Sanjai Kumar-I**, Chief Judicial Magistrate, Shrawasti at Bhinga to be Chief Judicial Magistrate, Aligarh vice Sri Indra Kumar Pandey.

No. 707 /DR(S)/2006

Sri **Kshitij Kumar Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur in the vacant court.

No. 708 /DR(S)/2006

Sri **Sunil Kumar Verma**, Additional Chief Judicial Magistrate, Hamirpur to be Civil Judge, Senior Division, Hamirpur vice Sri Piyush Pandey.

No. 709 /DR(S)/2006

Sri **Piyush Pandey**, Civil Judge, Senior Division, Hamirpur to be Additional Chief Judicial Magistrate, Muzaffarnagar vice Sri Chhatra Dhari Singh Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffarnagar.

No. 710 /DR(S)/2006

Sri **Chhatra Dhari Singh Yadav**, Additional Chief Judicial Magistrate, Muzaffarnagar to be Additional Chief Judicial Magistrate, Varanasi vice Sri Suresh Chandra Arya.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 711 /DR(S)/2006

Sri **Suresh Chandra Arya**, Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Sri Anirudha Maurya.

No. 712 /DR(S)/2006

Sri **Anirudha Maurya**, Special Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi vice Sri Prakash Nath Srivastava.

No. 713 /DR(S)/2006

Sri **Prakash Nath Srivastava**, Civil Judge, Senior Division, Varanasi to be Chief Judicial Magistrate, Varanasi vice Sri Mahendra Prasad Chaudhary.

No. 714 /DR(S)/2006

Sri **Shailesh Kumar Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Chief Judicial Magistrate, Hardoi vice Sri Suresh Chandra-IV.

No. 715 /DR(S)/2006

Sri **Manoj Kumar Shukla**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Bareilly vice Smt. Kumudni Verma.

No. 716 /DR(S)/2006

Sri **Ram Chandra-VI**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Smt. Anita Raj.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 717 /DR(S)/2006

Sri **Ram Lakhan Singh Chandraul**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Hardoi vice Sri Ravindra Kumar-I.

No. 718 /DR(S)/2006

Sri **Pramod Kumar-III**, Additional Chief Judicial Magistrate, Hathras to be Civil Judge, Senior Division, Hathras vice Sri Hari Nath Pandey.

No. 719 /DR(S)/2006

Sri **Gobri Prasad**, Civil Judge, Senior Division, Jalaun at Orai to be Chief Judicial Magistrate, Jalaun at Orai vice Sri Shashi Kant Upadhyay.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

No. 720 /DR(S)/2006

Sri **Mahesh Kumar Kushwaha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur vice Sri Ashok Kumar Yadav-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 721 /DR(S)/2006

Km. **Rekha Agnihotri**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division, Muzaffarnagar vice Sri Sita Ram Verma.

No. 722 /DR(S)/2006

Sri **Shyam Lal Kori**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate (Central Railway), Jhansi vice Sri Mohd. Ibrahim.

No. 723 /DR(S)/2006

Sri **Mohd, Ibrahim**, Additional Chief Judicial Magistrate, (Central Railway), Jhansi to be Judge Small Causes Court, Jhansi vice Sri Shiv Kumar.

No. 724 /DR(S)/2006

Sri **Vinod Kumar Jaiswal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi to be Chief Judicial Magistrate, Jhansi vice Sri Sanjai Shanker Pandey.

No. 725 /DR(S)/2006

Sri **Sita Ram Nigam**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Etawah.

No. 726 /DR(S)/2006

Sri **Rahul Kumar Katyan**, Additional Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Saharanpur vice Sri Babu Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 727 /DR(S)/2006

Sri **Adil Aftab Ahmad**, Civil Judge, Senior Division, Saharanpur to be Judge Small Causes Court, Saharanpur vice Sri Prem Nath.

No. 728 /DR(S)/2006

Sri **Anil Kumar Vashishtha**, Civil Judge, Senior Division, Jyotiba Phule Nagar to be Chief Judicial Magistrate, Baghpat vice Sri Surendra Singh.

No. 729 /DR(S)/2006

Sri **Ashutosh**, Additional Chief Judicial Magistrate, Kannauj to be Civil Judge, Senior Division, Kannauj vice Sri Amar Jeet Verma.

No. 730 /DR(S)/2006

Sri **Amar Jeet Verma**, Civil Judge, Senior Division, Kannauj to be Civil Judge, Senior Division, Malihabad at Lucknow vice Sri Satya Prakash Tripathi.

No. 731 /DR(S)/2006

Km. **Aradhana Rani**, Additional Chief Judicial Magistrate, Kanpur Dehat to be Additional Chief Judicial Magistrate, Bulandshahar vice Sri Sanjai Kumar-II.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 732 /DR(S)/2006

Sri **Sanjai Kumar-II**, Additional Chief Judicial Magistrate, Bulandshahar to be Chief Judicial Magistrate, Bulandshahar vice Sri Shanker Lal.

No. 733 /DR(S)/2006

Sri **Ravindra Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Dr. Ashok Kumar Singh-IV.

No. 734 /DR(S)/2006

Sri **Bhagwati Prasad Saxena**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Saharanpur vice Sri Gajendra Kumar.

No. 735 /DR(S)/2006

Sri **Rajeshwar Shukla**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Rama Kant Seth.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 736 /DR(S)/2006

Sri **Dhruv Kumar Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Harkesh Kumar.

No. 737 /DR(S)/2006

Sri **Narendra Bahadur Prasad**, Civil Judge, Senior Division, Lalitpur to be Chief Judicial Magistrate, Lalitpur vice Sri Shobhi Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lalitpur.

No. 738 /DR(S)/2006

Sri **Pawan Pratap Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate (Northern Eastern Railway), Lucknow vice Sri Shiv Kumar Singh.

No. 739 /DR(S)/2006

Sri **Shiv Kumar Singh**, Additional Chief Judicial Magistrate, (Northern Eastern Railway), Lucknow to be Civil Judge, Senior Division, Mohan Lal Ganj at Lucknow vice Sg. Ram Murti Yadav.

No. 740 /DR(S)/2006

Sri **Anupati Ram Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Reeta Kaushik.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 741 /DR(S)/2006

Smt. **Reeta Kaushik**, Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Lucknow vice Sri Dharam Rah Misra.

No. 742 /DR(S)/2006

Sri **Himanshu Bhatnagar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Ghaziabad vice Sri Kaushlendra Yadav.

No. 743 /DR(S)/2006

Sri **Bhu Deo Gautam**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Lucknow vice Sri Sanjeev Kumar.

No. 744 /DR(S)/2006

Sri **Rama Shanker**, Civil Judge, Senior Division, Maharajganj to be Additional Chief Judicial Magistrate, Budaun vice Sri Suresh Chandra Bharti.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 745 /DR(S)/2006

Sri **Suresh Chandra Bharti**, Additional Chief Judicial Magistrate, Budaun to be Chief Judicial Magistrate, Budaun vice Sri Om Prakash.

No. 746 /DR(S)/2006

Sri **Mahendra Nath**, Civil Judge, Senior Division, Mahoba to be Additional Chief Judicial Magistrate, Sultanpur vice Sri Ram Karan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 747 /DR(S)/2006

Sri **Raj Narain Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate (Railway), Mathura vice Sri Markandey Rai.

No. 748 /DR(S)/2006

Sri **Markandey Rai**, Additional Chief Judicial Magistrate, (Railway), Mathura to be Chief Judicial Magistrate, Mathura vice Sri Surendra Prasad Misra.

No. 749 /DR(S)/2006

Sri **Avinash Narain Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Chief Judicial Magistrate, Ballia vice Sri Virendra Kumar.

No. 750 /DR(S)/2006

Sri **Virendra Kumar**, Chief Judicial Magistrate, Ballia to be Civil Judge, Senior Division, Ballia vice Sri Jamshed Ali.

No. 751 /DR(S)/2006

Sri **Jamshed Ali**, Civil Judge, Senior Division, Ballia to be Additional Chief Judicial Magistrate, Ballia in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 752 /DR(S)/2006

Sri **Kiran Pal Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura vice Sri Ajai Kumar Srivastava-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 753 /DR(S)/2006

Sri **Amar Nath Kushwaha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate (Northern Railway), Bareilly vice Sri Avinash Saxena.

No. 754 /DR(S)/2006

Sri **Budhi Sagar Misra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Chief Judicial Magistrate, Hamirpur vice Sri Shyam Jeet Yadav.

No. 755 /DR(S)/2006

Sri **Rajesh Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Smt. Alpana.

No. 756 /DR(S)/2006

Smt. **Alpana**, Special Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Sri Navneet Kumar.

No. 757 /DR(S)/2006

Sri **Jagdish Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Banda vice Sri Ram Chandra-V.

No. 758 /DR(S)/2006

Sri **Ram Chandra-V**, Civil Judge, Senior Division, Banda to be Chief Judicial Magistrate, Banda vice Sri Vinay Khare.

No. 759 /DR(S)/2006

Sri **Arun Kumar Pathak**, Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Bahraich vice Sri Kali Charan-II.

No. 760 /DR(S)/2006

Sri **Awadh Behari Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate (Northern Railway), Moradabad vice Sri Syed Sarvar Husain Rizvi.

No. 761 /DR(S)/2006

Sri **Syed Sarvar Husain Rizvi**, Additional Chief Judicial Magistrate, (Northern Railway), Moradabad to be Chief Judicial Magistrate, Moradabad vice Sri Aftab Alam Khan.

No. 762 /DR(S)/2006

Sri **Nalin Kant Tyagi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Moradabad vice Sri Shiv Mani Shukla.

No. 763 /DR(S)/2006

Sri **Anand Prakash-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Chief Judicial Magistrate, Hathras vice Mohd. Riyaz.

No. 764 /DR(S)/2006

Sri **Akhilesh Dubey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Ghaziabad vice Sri Pramod Kumar Srivastava-II.

No. 765 /DR(S)/2006

Sri **Raj Kumar Bansal**, Additional Chief Judicial Magistrate, Hapur Ghaziabad to be Civil Judge, Senior Division, Hapur (Ghaziabad) vice Sri Mridulesh Kumar Singh.

No. 766 /DR(S)/2006

Sri **Ram Pyare**, Additional Chief Judicial Magistrate, Chandausi (Moradabad) to be Civil Judge, Senior Division, Chandausi (Moradabad) vice Sri Ramesh Singh.

No. 767 /DR(S)/2006

Smt. **Kumud Pal**, Additional Chief Judicial Magistrate, Pilibhit to be Chief Judicial Magistrate, Pilibhit vice Sri Ram Pal Singh-II.

No. 768 /DR(S)/2006

Sri **Rais Ahamd**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Civil Judge, Senior Division, Raebareli vice Sri Gyanesh Kumar.

No. 769 /DR(S)/2006

Sri **Gyanesh Kumar**, Civil Judge, Senior Division, Raebareli to be Chief Judicial Magistrate, Raebareli vice Sri Rajendra Prasad Srivastava-III.

No. 770 /DR(S)/2006

Sri **Rajendra Prasad Srivastava-III**, Chief Judicial Magistrate, Raebareli to be Judge Small Causes Court, Faizabad vice Sri Ravindra Vikram Singh.

No. 771 /DR(S)/2006

Sri **Vinod Kumar Singh**, Additional Chief Judicial Magistrate, Raebareli to be Chief Judicial Magistrate, Sonbhadra vice Sri Ayaz Ahmad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 772 /DR(S)/2006

Sri **Naseem Ahmad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Additional Chief Judicial Magistrate, Rampur vice Smt. Brijesh Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 773 /DR(S)/2006

Smt. **Brijesh Singh**, Additional Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Rampur vice Sri Sunil Kumar Singh.

No. 774 /DR(S)/2006

Sri **Sunil Kumar Singh**, Civil Judge, Senior Division, Rampur to be Chief Judicial Magistrate, Rampur vice Ajaya Krishna Vishvesha.

No. 775 /DR(S)/2006

Sri **Sudhir Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate (Northern Eastern Railway), Gonda vice Sri Munshi Lal Azad.

No. 776 /DR(S)/2006

Sri **Ahmad Ullah Khan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Civil Judge, Senior Division, Pilibhit vice Sri Jai Prakash Singh-III.

No. 777 /DR(S)/2006

Sri **Ram Sudh Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Chief Judicial Magistrate, Shahjahanpur vice Sri Dharni Dhar Ojha.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

No. 778 /DR(S)/2006

Sri **Dharni Dhar Ojha**, Additional Chief Judicial Magistrate, Shahjahanpur to be Chief Judicial Magistrate, Chitrakoot vice Sri Dinesh Chandra Tripathi.

No. 779 /DR(S)/2006

Sri **Arvind Kumar Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Civil Judge, Senior Division, Shahjahanpur vice Sri Suresh Chand.

No. 780 /DR(S)/2006

Sri **Suresh Chand**, Civil Judge, Senior Division, Shahjahanpur to be Additional Chief Judicial Magistrate, Khurja (Bulandshahar) vice Sri Rajmani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khurja (Bulandshahar).

No. 781 /DR(S)/2006

Sri **Rajmani**, Additional Chief Judicial Magistrate, Khurja (Bulandshahar) to be Civil Judge, Senior Division, Azamgarh vice Sri Krishna Kumar Singh.

No. 782 /DR(S)/2006

Sri **Krishna Kumar Singh**, Civil Judge, Senior Division, Azamgarh to be Judge Small Causes Court, Kanpur Nagar vice Sri Sushil Kumar Rastogi.

No. 783 /DR(S)/2006

Sri **Vishwanath**, Civil Judge, Senior Division, Shrawasti at Bhinga to be Special Chief Judicial Magistrate, Kanpur Nagar vice Sri Veer Nayak Singh.

No. 784 /DR(S)/2006

Sri **Arvind Kumar**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Sitapur to be Civil Judge, Senior Division, Jhansi vice Sri Mahendra Kumar Arya.

No. 785 /DR(S)/2006

Sri **Ramayan Sharma**, Additional Chief Judicial Magistrate, Sitapur to be Chief Judicial Magistrate, Sitapur vice Sri Hamid Ullah.

No. 786 /DR(S)/2006

Sri **Hamid Ullah**, Chief Judicial Magistrate, Sitapur to be Civil Judge, Senior Division, Ghaziabad vice Sri Shakeel Ahmad Khan..

No. 787 /DR(S)/2006

Sri **Anil Kumar**, Civil Judge, Senior Division, Sitapur to be Civil Judge, Senior Division, Kairana (Muzaffarnagar) vice Sri Ram Suchit.

No. 788 /DR(S)/2006

Sri **Ram Suchit**, Civil Judge, Senior Division, Kairana (Muzaffarnagar) to be Chief Judicial Magistrate, Mirzapur vice Sri Lal Mani.

No. 789 /DR(S)/2006

Sri **Rajendra Singh-IV**, Additional Chief Judicial Magistrate, Sonbhadra to be Civil Judge, Senior Division, Kanpur Nagar vice Sri Avinash Chandra Tripathi.

No. 790 /DR(S)/2006

Sri **Angad Prasad-I**, Additional Chief Judicial Magistrate, Sultanpur to be Chief Judicial Magistrate, Ghazipur vice Sri Pramod Kumar-II.

No. 791 /DR(S)/2006

Sri **Pramod Kumar-II**, Chief Judicial Magistrate, Ghazipur to be Civil Judge, Senior Division, Ghazipur vice Sri Ved Prakash Verma.

No. 792 /DR(S)/2006

Sri **Ved Prakash Verma**, Civil Judge, Senior Division, Ghazipur to be Additional Chief Judicial Magistrate, Ghazipur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 793 /DR(S)/2006

Km. **Reeta Gupta**, Additional Chief Judicial Magistrate, Sultanpur to be Civil Judge, Senior Division, Sultanpur vice Sri Sudhir Kumar-III.

No. 794 /DR(S)/2006

Sri **Ram Karan**, Additional Chief Judicial Magistrate, Unnao to be Additional Chief Judicial Magistrate, Unnao vice Sri Satya Prakash.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Unnao.

No. 795 /DR(S)/2006

Sri **Satya Prakash**, Additional Chief Judicial Magistrate, Unnao to be Chief Judicial Magistrate, Unnao vice Sri Madan Lal Nigam.

No. 796 /DR(S)/2006

Sri **Vishambhar Prasad**, Additional Chief Judicial Magistrate, Unnao to be Civil Judge, Senior Division, Unnao vice Sri Ram Kishore Shukla.

No. 797 /DR(S)/2006

Sri **Ram Kishore Shukla**, Civil Judge, Senior Division, Unnao to be Chief Judicial Magistrate, Kannauj vice Sri Kamlesh Dubey.

No. 798 /DR(S)/2006

Sri **Kamlesh Dubey**, Chief Judicial Magistrate, Kannauj to be Chief Judicial Magistrate, Fatehpur vice Sri Nalin Kumar Srivastava.

No. 799 /DR(S)/2006

Sri **Mahendra Pal Singh**, Additional Chief Judicial Magistrate, Unnao to be Chief Judicial Magistrate, Meerut vice Sri Jai Shanker Misra.

No. 800 /DR(S)/2006

Sri **Sunil Kumar Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate (Northern Eastern Railway), Varanasi vice Sri Sunil Kumar Misra.

No. 801 /DR(S)/2006

Sri **Sunil Kumar Misra**, Additional Chief Judicial Magistrate, (Northern Eastern Railway), Varanasi to be Chief Judicial Magistrate, Mahoba vice Mahanth Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba.

No. 802 /DR(S)/2006

On reversion to the regular line Sri **Jagdish Prasad-IV**, Deputy Secretary, U.P. State Legal Services Authority, Lucknow to be Chief Judicial Magistrate, Maharajganj vice Sri Ram Narain Maurya.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Maharajganj.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 96 /DR(S)/2006 Dated: Allahabad : June 3, 2006

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request that the Sri Jagdish Prasad-IV, Deputy Secretary, U.P. State Legal Services Authority, Lucknow be relieved from his present post, so as to enable him to hand over charge of his present post in the afternoon of 6th June, 2006.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The Officers who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III/

8. Sri Jagdish Prasad-IV, Deputy Secretary, U.P. State Legal Services Authority, Lucknow shall handover charge of his present post in the afternoon of 6th June, 2006 and shall proceed to take over charge of his new posting after availing of his usual joining time.
9. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
10. The Registrar (Confidential), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Section Officer (Confidential "B" section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)